

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

Subject: State level Seminar on Elderly Issues scheduled to be held at Jammu on 12th and 13th October, 2019

O R D E R

No: 887 Dated: 5/10/19

The Judicial Officers named in **Annexure "A"** to this Order are hereby nominated for attending "**State level Seminar on Elderly Issues**" scheduled to be held on 12th and 13th Oct. 2019 at Jammu. The venue and timing of the Seminar shall be conveyed to the nominated officers by the Member Secretary, J&K State Legal Services Authority in due course.

By Order.

(Sanjay Dhar)
Registrar General

No: 18013-10/GS Dated: 5/10/19

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Srinagar for information of Her Lordship.
2. Secretary to Hon'ble Mr. Justice Rajesh Bindal (Hon'ble Executive Chairman, J&K State Legal Services Authority) for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar for information.
4. Member Secretary, J&K State Legal Services Authority, Srinagar for information and with the request to inform all the nominated Judicial Officers accordingly and to communicate the venue and timing of the Seminar to the nominated officers.
5. Principal District & Sessions Judge _____ for information and n/a.
6. CPC(e-Court) High Court of J&K, Srinagar for information and with the request to get the same uploaded on the official Website of J&K, High Court for information of all concerned.

Registrar General

Annexure "A"

S.No.	Name of the Judicial Officer	Place of posting
1.	Shri Deepak Sethi,	CJM, Jammu, Chairman TLSC Jammu
2.	Ms. Geeta Kumari,	Munsiff, R. S. Pora, Chairman TLSC R. S. Pora
3.	Ms. Ananta Raina,	Munsiff, Bishnah, Chairman TLSC Bishnah
4.	Ms. Pooja Gupta,	Munsiff, Akhnoor, Chairman TLSC Akhnoor
5.	Ms. Sumati Sharma	Munsiff, Hiranagar, Chairman, TLSC Hiranagar
6.	Ms. Arti Devi,	Munsiff, Billawar, Chairman, TLSC Billawar
7.	Ms. Shama Sharma,	Munsiff, Basholi, Chairman, TLSC Basholi
8.	Shri Sidhant Vaid,	Munsiff, Bani, Chairman, TLSC, Bani
9.	Ms. Archana Charak,	Sub-Judge, Ramnagar, Chairman, TLSC, Ramnagar
10.	Ms. Aman Deep Kour,	Munsiff, Chenani, Chairman TLSC, Chenani
11.	Ms. Priyanka Mahajan,	Munsiff, Majalta, Chairman, TLSC Majalta
12.	Shri Rajeev Kumar,	Munsiff, Mahore, Chairman TLSC, Mahore
13.	Shri Vinod Kumar,	Sub-Judge, Nowshera, Chairman TLSC, Nowshera
14.	Shri Shafeeq Ahmad,	Munsiff, Kotranka, Chairman, TLSC, Kotranka
15.	Shri Brij Raj Singh,	Munsiff, Thanamandi, Chairman, TLSC Thanamandi
16.	Ms. Meera Bangotra,	Munsiff, Kalakote, Chairman, TLSC Kalakote
17.	Ms. Anjana Rajput,	Munsiff, Sunderbani, Chairman TLSC, Sunderbani
18.	Shri Ahsanullah Parvaiz Malik,	Sub-Judge, Surankote, Chairman TLSC, Surankote
19.	Shri Raj Kumar,	Munsiff, Mendhar, Chairman TLSC, Mendhar
20.	Shri Manoj Parihar,	Sub-Judge, Bhaderwah, Chairman, TLSC Bhaderwah
21.	Shri Manjeet Singh Manhas,	CJM Doda, Chairman, TLSC Doda
22.	Shri Ch. Ghulam Murtaza	Munsiff, Thathri, Chairman, TLSC Thathri
23.	Shri Fida Hussain Nayak,	Munsiff, Banihal, Chairman, TLSC Banihal
24.	Shri Imran Hussain Wani,	Munsiff, Ukhral, Chairman, TLSC Ukhral
25.	Shri Bashir Ahmad Munshi,	CJM, Leh, Chairman, TLSC, Leh
26.	Shri Chemit Yurgyal,	Munsiff, Nobra, Chairman, TLSC, Nobra.

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